

tribal areas. Most of the employees of the Dandakaranya Project are already being paid Project allowance for want of adequate basic amenities since 1958. The project allowance at present has been sanctioned in the Dandakaranya Project upto 30th September, 1984. The question of extending the special allowance etc. sanctioned by the Govt. of Madhya Pradesh for their employees to the Central Government employees posted in the Dandakaranya Project does not therefore arise.

**इण्डियन इंस और फार्मास्यूटिकल्स लि०  
के निदेशक मण्डल के चुनाव में  
लाठी चार्ज**

3980 श्री रामावतार शास्त्री : क्या रसायन और उर्वरक मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या सरकार का ध्यान 20 जुलाई 1984 के 'जनयुग' में आई. डी. पी. एल. निदेशक मण्डल के चुनाव में लाठी चार्ज शीर्षक के अन्तर्गत छापे समाचार की ओर आक्रामित किया गया है ;

(ख) यदि हां, तो तत्संबंधी व्यौरा क्या है; और

(ग) इस संबंध में सरकार द्वारा क्या कार्रवाही की गई है ?

रसायन और उर्वरक मंत्री (श्री वसन्त साठे) : (क) सरकार ने 20 जुलाई 1984

के जनयुग में "आई. डी. पी. एल. निदेशक मण्डल के चुनाव में लाठी चार्ज" शीर्षक के अन्तर्गत छपा हुआ समाचार देखा है ।

(ख) और (ग) इंडियन इंस एण्ड फार्मास्यूटिकल्स लि. (आई. डी. पी. एल.) ने सूचित किया है कि उक्त समाचार सही नहीं है ।

**Wages of Mica Mines Workers In the Country**

3981, SHRI A. K. ROY : Will the Minister of LABOUR AND REHABILITATION be pleased to state :

(a) the details of the wages of the workers in Mica mines ;

(b) whether there is any variation from State to State and mine to mine in the wages of the workers ; if so, facts in detail ;

(c) whether it is a fact that the proposal to have a Wage Board for the Mica Workers pending for long in Bihar ; and

(d) if so, facts in detail and the steps taken thereon ?

THE MINISTER OF STATE IN THE MINISTRY OF LABOUR AND REHABILITATION (SHRI DHARAMAVIR) : (a) Under the Minimum Wages Act, 1948, Central Government is the 'appropriate Government' for fixation of minimum wages in the mica mines. The details of the minimum wages of workers working in the Mica Mines are given below :

Classification of work	Minimum rates of wages per day (in Rs)	
	For work above ground	For work below ground
Unskilled	9.75	11.75
Semi-skilled/Unskilled supervisory	12.25	14.75
Skilled	15.00	18.00
Clerical	15.00	

(b) There is no variation in the above rates from State to State or from mine to mine.

(c) and (d) According to the available information, the Mica Wage Board, constituted by the Government of Bihar, has already submitted its report to the State Government. Further action on the report lies with the State Government.

#### New Telephone Connections from Shakti Nagar Telephone Exchange

3982. SHRI NAWAL KISHORE SHARMA: Will the Minister of COMMUNICATIONS be pleased to state :

(a) the present capacity of the Shakti Nagar Telephone Exchange in Delhi ;

(b) the total number of telephone connections working from the Shakti Nagar Telephone Exchange as on 31 July, 1984 ;

(c) the priority date covered under each category in the Shakti Nagar Telephone Exchange as on 31 July, 1984 ;

(d) the expansion plans of this telephone exchange for future ; and

(e) how many new telephone connections are likely to be given from this telephone exchange under each category and the priority date likely to be covered upto 31 March, 1985 ?

THE DEPUTY MINISTER IN THE MINISTRY OF COMMUNICATIONS (SHRI VIJAY N. PATIL) : (a) The present equipped capacity of the Shakti Nagar telephone exchanges is 23100 lines.

(b) Total number of telephone connections working as on 31.7. 1984 is 21973.

(c) The priority date covered as on 31.7.84 are :

OYT-S	...	31.1.84
OYT-G	...	31.1.84
Non-OYT-Spl-	...	31.1.84
Non-OYT-SS	...	31.1.84
Non-OYT-Genl...		12.3.80

(d) The telephone system will be expanded by 19,000 lines during the next 3 years.

(e) No new connections would be released upto 31.3.1985 as Shakti Nagar Exchange is frozen. The waiting list clearance dates for various categories will remain the same as given in (c) above.

#### Manufacture of Four-In-One Telephones

3983. SHRI NAWAL KISHORE SHARMA : Will the Minister of COMMUNICATIONS be pleased to state :

(a) whether it is a fact that Indian Telephone Industries have a proposal to make four-in-one telephone with push button facility in collaboration with Case Standard of Italy;

(b) if so, the details in this regard ; and

(c) when the said four-in-one telephone is likely to be made available to the public ?

THE DEPUTY MINISTER IN THE MINISTRY OF COMMUNICATIONS (SHRI VIJAY N. PATIL) : (a) No. Sir.

(b) and (c) Do not arise.

#### Production of Aluminium Alloyed LPG Cylinder by Bharat Aluminium Company Ltd.

3984. SHRI NAWAL KISHORE SHARMA : Will the Minister of ENERGY be pleased to state :

(a) whether it is a fact that the Bharat Aluminium Company Limited proposes to have Hungarian collaboration for production of aluminium alloyed L. P. G. cylinders;

(b) if so, the salient features thereof; and

(c) when the production of LPG cylinders by Bharat Aluminium Company limited is likely to commence ?

THE MINISTER OF STATE IN THE DEPARTMENT OF PETROLEUM IN THE MINISTRY OF ENERGY (SHRI GARGI SHANKAR MISHRA) : (a) to (c) Bharat